

(21)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14.8.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. : MA/299/2018
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : PREMCHANDRAN (RP)
NAME OF THE RESPONDENT(S) : P dot G CONSTRUCTIONS LTD.
UNDER SECTION : 19(2)

S.No.	Name (in Capital)	Represented by	Signature
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	Counsel for Applicant	- V. Venkatesw Shri	
	P. Premachandran (IRP)	P. Premachandran	

ORDER

IRP along with his counsel present. **The Registry** is directed to issue notice to the suspended directors viz., Mr. Prabhakar Reddy Hamsini and Mr. Sukumar Lakkala as per addresses furnished by the IRP. Counsel for the Applicant is also permitted to send private notice to the addresses of the suspended directors furnished by the IRP and file proof of service along with an affidavit on the next date of hearing. Put up on **24.08.2018 at 10.30 A.M.**

-sd/-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)